

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3506
TO BE ANSWERED ON 13.03.2026**

AYUSH Health Facilities in Bundelkhand Region

†3506. Shri Ajendra Singh Lodhi:

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government is aware that health facilities related to Ayurveda, Homoeopathy and Unani systems are limited in the Bundelkhand region, particularly in Hamirpur and Mahoba districts leading to inadequate access to proper treatment for rural population, if so, the details thereof, State/UT-wise;
- (b) whether the Government has formulated any plan to establish new AYUSH hospitals, AYUSH Health and Wellness Centres or mobile AYUSH units in Bundelkhand region including Hamirpur and Mahoba;
- (c) if so, the details thereof along with the timeline fixed in this regard and if not, the reasons therefor;
- (d) the number of AYUSH Health and Wellness Centres functioning in Uttar Pradesh, district-wise;
- (e) the regulatory mechanism in place to ensure the quality of AYUSH medicines; and
- (f) the steps being taken by the Government to make authentic and affordable AYUSH medicines available to the general public?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (c) Public Health being a State subject, primary responsibility to ensure adequate availability of health facilities related to Ayurveda, Homoeopathy and Unani systems and establishment of new Ayush hospitals, Ayush Health and Wellness Centres [now known as Ayushman Arogya Mandir (Ayush)] or mobile Ayush units in the country, including Bundelkhand region particularly Hamirpur and Mahoba districts for access to proper treatment to the rural population lies with respective State Government. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), there are provisions for establishment of 50/30/10 bedded Integrated Ayush Hospitals (IAHs), operationalization of Ayushman Arogya Mandir (Ayush) by upgrading Ayush Dispensaries and Sub Health Centres, and implementation of Ayush Mobile Medical unit program.

As per the proposals received from the State Government of Uttar Pradesh & Madhya Pradesh, 193 Ayush dispensaries (including 8 in Mahoba & 7 in Hamirpur) have been approved for upgradation into Ayushman Arogya Mandir (Ayush) in the Bundelkhand region and as reported by States, all are functional. The State-wise details of the Ayushman Arogya Mandir (Ayush) in the Bundelkhand region are enclosed as **Annexure-I**. Further, as per the proposals received from the State Government of Uttar Pradesh & Madhya Pradesh, 05 Integrated Ayush Hospitals & 32 Ayush Dispensaries have been approved in the Bundelkhand region. Apart from above, to enhance the access to Ayush treatment in the Bundelkhand region, Co-located Ayush units are established at District Hospitals of Hamirpur & Mahoba, and 02 Yoga wellness centres are functional in Hamirpur & 03 in Mahoba. Since implementation of NAM scheme comes under the purview of respective State/UT Governments, accordingly no specific timeline are being fixed by the Ministry of Ayush.

(d) As per the proposals received from the State Government of Uttar Pradesh, 1034 Ayush Health and Wellness Centres [now known as Ayushman Arogya Mandir (Ayush)] have been approved & made functional under NAM by upgrading existing Ayush Dispensaries. The district-wise details of the same are enclosed as **Annexure-II**.

(e) The details of the regulatory mechanism in place to ensure the quality of Ayush medicines are as follows:

1. The Drugs & Cosmetics Act, 1940 and Drugs Rules, 1945 have exclusive regulatory provisions for Ayurvedic, Siddha, Sowa-Rigpa, Unani, and Homoeopathy drugs. It is mandatory for the manufacturers to adhere to the prescribed requirements to compliance with the Good Manufacturing Practices (GMP) as per Schedule T & Schedule M-I of the Drugs Rules, 1945 for Ayurveda, Siddha, Unani drugs and Homoeopathy drugs respectively and also to follow the quality standards of drugs as prescribed in the respective pharmacopoeia.
2. Drug Inspectors collect medicine samples regularly from manufacturing firms or shops within their jurisdiction and send them to Drug Testing Laboratory under Drug Control department for quality testing and if any sample is found to be 'Not of Standard Quality', appropriate action is initiated such as preventing the sale of the products from the market and appropriate legal actions as per Drugs and Cosmetics Act 1940 and Rules made thereunder.
3. Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), subordinate office under Ministry of Ayush lays down the formulary specifications and pharmacopoeial standards for Ayurveda, Siddha, Unani and Homoeopathy (ASU&H) drugs which serves as official compendia for ascertaining the quality (identity, purity and strength) of the ASU&H drugs. PCIM&H also acts as the Central Drugs Laboratory for Indian Medicine and Homoeopathy for the purpose of testing or analysis of ASU&H Drugs.

4. Drug Testing Laboratories are being recognized under Rule 160 A to J of the Drugs Rules, 1945 for carrying out such tests of identity, purity, quality and strength of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs. As on date, 108 private laboratories are approved or licensed under the provisions of Drugs Rules, 1945 for manufacturers. 34 Drug Testing Laboratories of State/UTs are testing quality of Ayurvedic, Siddha, Sowa-Rigpa, Unani and Homoeopathy drugs and raw materials for legal samples.
5. In addition to above, Ministry of Ayush encourages following certifications of Ayush products as per details below:-
 - An Ayush vertical has been created in Central Drugs Standard Control Organization (CDSCO) to strengthen regulatory measures ensuring safety and quality of Ayush drugs. Further, CDSCO issues WHO Certificate of Pharmaceutical Product (WHO-CoPP) to Ayush drugs having compliance to such standards.
 - Quality Certifications Scheme implemented by the Quality Council of India (QCI) for grant of AYUSH standard and premium mark to Ayurvedic, Siddha and Unani products on the basis of third-party evaluation of quality in accordance with the status of compliance to domestic and international standards.

(f) Under NAM, as per the proposals received from the State Governments, Ayush health facilities are being supported for supply of medicines for providing affordable Ayush health care services to general public.

Annexure-I

The State-wise details of the Ayushman Arogya Mandir (Ayush) in the Bundelkhand region:

S. No.	State	District	Number of functional Ayushman Arogya Mandir (Ayush)
1	Uttar Pradesh	Lalitpur	20
2		Jalaun	31
3		Mahoba	8
4		Hamirpur	7
5		Banda	12
6		Chitrakoot	5
7		Jhansi	1
8	Madhya Pradesh	Datia	12
9		Tikamgarh	17
10		Chatarpur	21
11		Panna	15
12		Damoh	15
13		Sagar	29

The district-wise details of the Ayushman Arogya Mandir (Ayush) in the State of Uttar Pradesh:

S. No.	District	Ayurved	Unani	Homeopathy	Total
1	Agra	6		2	8
2	Aligarh	4		1	5
3	Ambedkarnagar	7			7
4	Amethi	5	1	6	12
5	Amroha	1			1
6	Auraiya	3			3
7	Ayodhya	9		1	10
8	Azamgarh	14	2	1	17
9	Badayun	17	3	1	21
10	Baghpat	1	1		2
11	Bahraich	12	1	5	18
12	Ballia	14		6	20
13	Balrampur	1	2	3	6
14	Banda	8		4	12
15	Barabanki	8	3	13	24
16	Bareilly	39	6	1	46
17	Basti	11	2	3	16
18	Bhadohi	10		1	11
19	Bijnaur	4			4
20	Bulandshahar	6		5	11
21	Chandauli	11		8	19
22	Chitrakoot	1		4	5
23	Deoria	8		7	15
24	Etah	4		2	6
25	Etawah	7		2	9
26	Farukhabad	9	1	5	15
27	Fatehpur	6		8	14
28	Firozabad	3			3
29	Gautambudhnagar				0
30	Ghaziabad	11		6	17
31	Ghazipur	4	2	4	10
32	Gonda	6		5	11
33	Gorakhpur	12	1	18	31
34	Hamirpur	5	1	1	7
35	Hapur	9		5	14
36	Hardoi	11	1	21	33
37	Hathras	3			3
38	Jalaun	15		16	31
39	Jaunpur	9		12	21
40	Jhansi	1			1
41	Kannauj	8		2	10
42	Kanpur Nagar	6		11	17
43	Kanpur Dehat	6		2	8

44	Kasganj	2		3	5
45	Kushinagar	18	1	16	35
46	Kaushambhi	3		3	6
47	Lakhimpur Khiri	14	1	12	27
48	Lalitpur	8		12	20
49	Lucknow	6	2	11	19
50	Maharajganj	9		19	28
51	Mahoba	2		6	8
52	Mainpuri	5		6	11
53	Mathura	7			7
54	Mau	10	3		13
55	Meerut	3		2	5
56	Mirzapur	13	1	9	23
57	Moradabad	2		1	3
58	Muzafarnagar	10	1	2	13
59	Pilibhit	17	2	10	29
60	Pratapgarh	7		14	21
61	Prayagraj	14	1	2	17
62	Raebareli	14	1	18	33
63	Rampur	4	2		6
64	Saharanpur	3			3
65	Sambhal	2			2
66	Sant kabir nagar	6	1	11	18
67	Shahajahanpur	5	1	3	9
68	Shamli	3			3
69	Shrawasti	8	1		9
70	Sidharthnagar	6	1	6	13
71	Sitapur	18	2	10	30
72	Sonbhadra	6	1	6	13
73	Sultanpur	6		5	11
74	Unnao	18		10	28
75	Varanasi	8		4	12
	Total	592	49	393	1034